

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
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20.04.2010

O. A. No. 87/2010.- Date of Order : 19.04.2010.

Mr. S.P. Singh, Advocate, on behalf of applicant, is present.

Heard the learned Advocate.

2- The applicant in this Application has prayed for grant of Education Assistance to his third child. He would contend that the benefit of Children Education Assistance Rules which is stipulated in Rule 8, which would say that assistance in these orders shall be admissible to Government servant in respect of not more than three children at any time, born up to 31st December, 1987 and shall be restricted to two children at any time, born thereafter, is applicable to him. It also says in a proviso that where a Government servant claims Children's Educational Assistance in respect of some of his children and Hostel Subsidy in respect of other children, the total number of children in respect of whom the allowance or subsidy is drawn shall not exceed three children born up to 31st December, 1987 and two children born thereafter. He, therefore, prays that respondents have violated the guidelines and the mandatory provisions which ought to have been complied with.

3- Apparently, the third child of the applicant was born after 31st December and, therefore, he is entitled to Education Assistance restricted to the two children born up to 1987. Had

the third child also born before 1987, he or she, would also have been eligible for such allowance but, as in the instant case the child was born after 1987, thus, such concession cannot be extended to the applicant for this child. The application fails and the same is therefore dismissed in limine.

(Signature)
(V.K.Kaboor)AM

(Signature)
(Dr.K.B.Suresh)JM

Received CPM of
M/s
S.P. & Co

दिनांक 17/12/15
मेरी अधीक्षिति 17/12/16
को जाग-पा का उपरान्त निर्णय ।

अमृता अधिकारी
केन्द्रीय यातायातिक अधिकारण
जोधपुर ज्यायनीठ, जोधपुर